

General Circular No. 01/ 2019

F. No. 17/6/2017- CL V (Pt I)
Government of India
Ministry of Corporate Affairs

5th Floor, A-Wing Shastri Bhavan,
Dr. R P Road, New Delhi - 01
Dated: 21.02.2019

To
All Regional Directors,
All Registrar of Companies,
The Stakeholders.

Sub:- Extension for last date of filing initial return in MSME Form I - reg.

Sir/Madam,

Pending the deployment of MSME Form I on MCA 21 portal and in order to avoid inconvenience to stakeholders on account of various factors, it is stated the period of thirty days for filing initial return in MSME Form 1 as specified in Specified Companies (Furnishing of information about payment to micro and small enterprise suppliers) Order, 2019 dated 22.01.2019 shall be reckoned from the date the said e-form is deployed on MCA 21 portal.

2. This issues with the approval of competent authority.


(Chandan Kumar)
Deputy Director

Copy to:-

- (i) Guard File;
(ii) E-Gov Section and Web Contents Manager to publish this circular on the Ministry's website.

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